

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 1346**  
TO BE ANSWERED ON 06.12.2021

**Green House Gases**

1346. SHRIMATI MANEKA SANJAY GANDHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to bring amendments to the Air (Prevention and control of Pollution) Act, 1981 to bring “Greenhouse Gases(GHG)” within the definition of “air pollutant”;
- (b) whether the Government has not made legislative changes to regulate GHG emissions in spite of its commitment to reduce its emissions;
- (c) whether the Government is planning to enact any new law or amend any existing laws to regulate GHG emissions in the country?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): No Sir. No such proposal is under consideration of the Central Government.

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